

3

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No.453 of 2016

Cuttack this the 12th day of July, 2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER(A)
HON'BLE SHRI S.K.PATTNAIK, MEMBER(J)

Sri Bikram Bag, aged about 48 years, S/o. late Kantha Bag, Technician Grade-I/Elect./Kanthabanjhi under Senior Section Engineer/Electrical, Kantabanjhi/E.Co.Rly/Sambalpur Division, being a Physhiatric disorder represented through his wife Smt.Bidu Bag, aged about 45 years, permanent resident of Vill/PO-Chaulasukha, PS-Kantabanjhi, Dist-Bolangir, Odisha, PIN-767 039

...Applicant

By the Advocate(s)-M/s.N.R.Routray, U.K.Bhatt, J.Pradhan, S.K.Mohanty,
T.K.Choudhury & S.Sarkar

-VERSUS-

Union of India represented through:

1. The General Manager, East Coast Railways, E.Co.R.Sadan, Chandrasekharpur, Bhubaneswar, Dist-Khurda
2. Divisional Railway Manager, E.Co.Railway, Sambalpur Division, At-Khetrajpur, PO-Modipara, Town/Dist-Sambalpur
3. Senior Divisional Personnel Officer, E.Co.Railway, Sambalpur Division, At-Khetrajpur, PO-Modipara, Town/Dist-Sambalpur
4. Chief Medical Superintendent, E.Co.Railway, Sambalpur Division, At-Khetrajpur, PO-Modipara, Town/Dist-Sambalpur

...Respondents

By the Advocate(s)-Mr.T.Rath



ORDER(Oral)

R.C.MISRA, MEMBER(A):

Heard Mr.N.R.Routray, learned counsel for the applicant and Mr.T.Rath, learned Standing Counsel for the respondent-railways on the question of admission and perused the records.

2. Smt.Bidu Bag represented by her husband, Bikram Bag, who is a railway employee, working as Technician Grade-I/Elect. under the Senior Section Engineer, E.Co. Railway, Kantabanjhi has moved this Tribunal in this O.A. for direction to be issued to railway-respondents to declare her husband medically invalid for further service and consequently to release the financial benefits meant for medically invalidated employee.
3. The background on which wife of the railway employee has represented her husband in this O.A. is that her husband is a psychiatric patient having mental disorder.
4. The facts leading to filing of this Original Application are that her husband while working as Technician Gr.I under the Senior Section Engineer, (Electrical),Kantabanjhi suffered from psychiatric disorder in the year 2013 and was subsequently referred to the Central Institute of Psychiatric, Ranchi. After he being discharged from the Central Institute of Psychiatric Ranchi, he was further admitted in the Divisional Railway Medical Sambalpur. Again, he was referred to Central Hospital, East Coast Railway, Mancheswar and



5
thereafter, he was further referred to ACMS/Psychiatric, Garden Reach for further treatment. Be that as it may, there being ^{no} ⁸ improvement in the health condition of the employee, her wife submitted a representation dated 20.5.2016(A/7) to respondent no.1 to declare her husband medically unfit and grant ~~of~~ all consequential service benefits. This representation is followed by a reminder dated 22.6.2016(A/8). Since the applicant has not received any response, this O.A. has been filed before this Tribunal seeking relief as referred to above.

5. We have considered the rival submissions. At this stage, we are not inclined to express any opinion on the merit of the matter. However, we would direct res.no.1 to consider and dispose of the aforesaid representations submitted by the wife of the railway employee/applicant herein in the light of the extant rules and instructions and communicate a decision thereon to the applicant through a reasoned and speaking order within a period of three months from the date of receipt of this order.

6. With the above observation and direction, this O.A. is disposed of at the stage of admission itself. No costs.

7. On the prayer made by the learned counsel, copy of this order along with paper book of O.A. be sent to res.no.1 and 3 by Speed Post at the cost of



the applicant for which Mr.N.R.Routray undertakes to file the postal requisites by 13.7.2016.

8. Free copy of this order be made over to learned counsel for both the sides.

S.K.PATTNIK
(S.K.PATTNIK)
MEMBER(J)

R.C.MISRA
(R.C.MISRA)
MEMBER(A)

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